## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/181/(IB)/2017

NAME OF THE PETITIONER(S)

: KIRORIMAL KASHIRAM MARKETING & AGENCIES PVT LTD

NAME OF THE RESPONDENT(S)

: ABU ESTATE PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

Counsel for the Petitioner submitted that the matter has been settled between the parties and prayed to withdraw the Petition.

He has also made an endorsement to that effect on the Petition.

The prayer is allowed. The Petition is dismissed as withdrawn.

J. viraged glade

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq)
Member (Judicial)